Schemes for Minorities

2063. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether the Government has compiled any data about the new and innovative schemes and programmes implemented for welfare of minorities and their success during the last five years till date, if so, the details thereof, State-wise;

(b) the new efforts, if any, being made by the Government to create greater awareness about such schemes and programmes; and

(c) the mechanism to assess the success of such schemes and programmes?

ANSWER

MINISTER OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)

(a) Yes, Sir. The Government compiles data about the new and innovative scheme and programmes implemented for welfare of centrally notified six minorities namely, Muslims, Christians, Buddhists, Sikhs, Jains and Parsis. The expenditure incurred on these schemes and data of beneficiaries during each of the last five years is available on the website of Ministry of Minority Affairs i.e. www.minorityaffairs.gov.in. The state-wise expenditure and physical achievement under the PMJVK and NayaSavera scheme during each of the last five years upto 2018-19; and under three Scholarship schemes namely, Pre Matric Scholarship, Post Matric Scholarship and Merit-cum-Means Scholarship during each of the last five years upto 2017-18 is also available on the website of Ministry i.e. http://www.minorityaffairs.gov.in/schemesperformance.

(b) A National Conference of Principle Secretaries and Secretaries of States Minority Commissions of various States and Union Territories was held on 16th July 2018 in New Delhi to create greater awareness and review the progress of schemes implemented for the welfare of minorities. Awareness programmes are also organised by the Ministry all over the country from time to time. Media campaigns are also carried out through both Print and Audio-Visual Media.

(c) The various schemes / programmes of Ministry of Minority Affairs presently being implemented, are monitored and evaluated through different mechanism
and also by outside agencies from time to time to ensure their effectiveness and efficiency. Some of mechanisms through which the progress assessed are: -

- UCs / Physical Reports.
- Third Party Studies.
- District / State Level Committees.
- Empowered Committee.
- Field visit by Inspecting Officers of the Ministry and State Governments.

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